Name of the Corporate Debtor: ADJOIN BUILT AND DEVELOPERS PRIVATE LIMITED Date of Commencement of Liquidation: 14-11-2024; List of Stakeholders as on Date: 01-01-2025; Name of IP: NEERAJ KUMAR JAIN; Process Number: 1; Last 5 digitof registration number: 13615 Summary of claims received Summary of claims admitted Amount of Amount of claims Amount of claims Details in annexure SI. no. Category of stakeholders contingent claims under verification rejected No. of claims Amount (Rs.) No. of claims Amount (Rs.) 1 Unpaid 1 223000 0 223000 0 NA insolvency resolution process costs 2 Liquidation costs 1 29722 1 29722 NA incurred till date 3 Secured financial NA creditors 4 Unsecured NA financial creditors 5 NA Operational creditors (Workmen) 6 Operational NA creditors (Employees) 7 Operational NA creditors (Government Dues) 8 Operational creditors (other 1 22688664 1 13975358 87133306 Annexure 8 than Workmen, Employees and Government Dues) 9 Other NA stakeholders, if any (other than financial creditors and operational creditors) 3 22941386 2 14005080 0 87356306 0 Total

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016